

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-316**  
IB- 1630(ND)2019

**IN THE MATTER OF:**

Mr. Manav Chawla

....Applicant

Vs.

M/s. Magic Infosolution Pvt Ltd

....Respondent

**SECTION**

Under Section 7 of IBC, 2016

Order delivered on 23.09.2019

**CORAM:**

**JUSTICE SHRI R.D. KHARE (Retd.)**

**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present for the parties. Adjourned to 27.09.2019.



**(SUMITA PURKAYASTHA)**  
**MEMBER (T)**



**(JUSTICE SHRI R.D. KHARE)**  
**MEMBER (J)**